the eligible candidates will be forwarded to the Academy for selection and acceptance.

(d) A statement giving the information is laid on the Table of the House. [See Appendix I, annexure No. 32.]

FERTILIZERS (DISTRIBUTION)

*132. Shri M. L. Dwivedi: (a) Will the Minister of Food and Agriculture be pleased to state whether the proposal of exchanging one maund of rice for one maund of fertilizers with the cultivators has been found acceptable to various State Governments?

- (b) What are the details of the proposal?
- (c) How many State Governments have not approved of the proposal?
- (d) What is the total quantity of fertilizer pooled together available for the deal in the year 1953?

The Minister of Food and Agriculture (Shri Kidwai): (a) West Bengal has accepted the proposal, Uttar Pradesh has expressed doubts and replies from the other State Governments are awaited

- (b) The details are being worked out. The main feature of the deal is to supply fertilizers like the sulphate of ammonia to cultivators on credit and recover the cost at harvest, either in cash or in kind, depending upon the convenience of the farmer.
- (c) As stated under (a) above, replies from the State Governments other than West Bengal and Uttar Pradesh, are awaited.
- (d) The quantity of fertilizers expected to be pooled is estimated to be about 4,70,000 tons. Out of this quantity about 80,000 tons may go for cash crops and the balance 3,90,000 tons may be available for food crops on credit basis.

AIR TRANSPORT COMPANIES

- *149. Shri T. S. A. Chettiar: (a) Will the Minister of Communications be pleased to state in connection with the proposal to nationalise the airlines how many airline companies have been working at a profit?
- (b) What is the amount of subsidy paid to the Companies which have been running at a loss?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) During the year 1951, the operations of only one internal airline. viz., Airways (India), resulted in a profit.

(b) The amount of subsidy paid to the Companies which were running at a loss during 1951 was Rs. 31,15,566/-.

ALL-INDIA TRADES CERTIFICATION BOARD

*155. Shri Jhulan Sinha: Will the Minister of Labour be pleased to state the progress made towards the establishment of an Al-India Trades Certification Board in terms of the recommendations of the Committee set up for the purpose last year?

The Deputy Minister of Labour (Shrk Abid Ali): The Committee submitted its report on November 6th. 1952. The recommendations of the Committee are under examination of the Government in consultation with the different Ministries concerned. A final decision is likely to be taken shortly.

VOCATIONAL TRAINING CENTRE

- *156. Shri Jhulan Sinha: Will the Minister of Labour be pleased to state:
- (a) which of the states, if any, have given recognition to the Diplomas awarded by the various Vocational Training Centres and the reasons, if any, assigned by others in not recognising the said Diplomas; and
- (b) the total number of Diplomas awarded so far by the Vocational Training Centres and the number of Diploma holders who have been provided with jobs?

The Deputy Minister of Labour (Shri Abid Ali): (a) Assam, Madhya Pradesh, Bihar and Orissa have recognised Dipomas issued by the Ministry of Labour in all trades while Bombay and Madras Governments have recognised our Diplomas in certain trades. No reasons have been assigned by other State Governments for not recognising the diplomas and the matter is under correspondence with them.

(b) 41,744 trainees have been awarded diplomas upto the end of Pecember, 1952. Of these, 7.345 were placed in jobs by the Employment Exchanges upto 31st December, 1952 and 3,721 were on the Live Registers of Exchanges for employment assistance on that date.